

of any potency" is being allowed by all persons for actual use/stock and sale.

(b) No, Sir.

(c) Does not arise.

[Translation]

**Muzaffarpur-Darbhanga-Farbisganj  
Bye-Pass**

649. SHRI BHOGENDRA JHA :  
SHRI CHHEDI PASWAN :

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the steps being taken for linking the Muzaffarpur-Dharbhanga-Farbisganj bye-pass of the National Highway;

(b) the time by which it is likely to be completed; and

(c) the present position of the construction of bridges on Kamala, Bhuthi, Balan and Kosi rivers for the bye-pass?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) and (b) Presumably, the Hon'ble Members are having in mind the development of Muzaffarpur-Darbhanga-Farbisganj Road in Bihar as a National Highway. A decision on this issue would be taken only after the finalisation of the 8th Five Year Plan.

(c) The proposed bridges in question presently lie on State Road network. As such, their construction falls within the purview of the State Government.

[English]

**Widening of National Highway No. 6**

650. SHRI SATYAGOPAL MISRA: Will the Minister of SURFACE TRANSPORT be pleased to state

the steps taken or proposed to be taken for the development/widening of the Howrah-Kharagpur section of the National Highway No. 6?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): Development of National Highways is a continuous process and improvement works are taken up keeping in view the existing conditions of the National Highways, traffic intensity, inter-se priority on All India basis and availability of funds. Seven works amounting to Rs. 762.45 lakhs had been sanctioned for strengthening of the Howrah-Kharagpur section of National Highway No. 6 during the last three years.

Strengthening works of certain stretches between km. 34 to 37 and 99 to 106 as also work of survey and investigation for 4-laning between km. 17.4 to 80 of Howrah-Kharagpur section of National Highway No. 6 are proposed to be sanctioned during 1991-92.

[Translation]

**Performance of Branches of State  
Bank of Indore**

651. SHRI RAM BADAN: Will the Minister of FINANCE be pleased to state:

(a) the number of branches of State-Bank of Indore functioning in the country, State-wise as on June, 30, 1991;

(b) the number of branches of the above bank which suffered losses and which earned profits during the last three years, year-wise; and

(c) the steps being taken to save those branches which are running in loss?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALDIR SINGH): (a) State-wise number of branches of State Bank of Indore functioning in the